

Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 9 October 2024

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S No	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Indian Bank	21-Feb-24	2,44,33,40,440	2,32,29,86,959	Financial	2,32,29,86,959	1,14,00,00,000	No	30.37%			12,03,53,481	-	Note 1 and Note 2
2	Axis Bank Limited	22-Feb-24	2,30,22,81,016	2,30,22,81,016	Financial	2,30,22,81,016	-	No	30.10%			-	-	Note 1 and Note 2
3	Tata Capital Limited	21-Feb-24	41,37,70,080	41,27,12,564	Financial	41,27,12,564	-	No	5.40%			10,57,516	-	Note 2
4	ICICI Bank Limited	23-Feb-24	51,45,60,885	51,45,60,885	Financial	51,45,60,885	-	No	6.73%			-	-	-
5	Kotak Mahindra Bank Limited	21-Feb-24	27,28,03,195	27,28,03,195	Financial	27,28,03,195	-	No	3.57%			-	-	-
6	ARCIL	23-Feb-24	23,00,00,490	23,00,00,490	Financial	23,00,00,490	-	No	3.01%			-	-	Note 3
7	IDBI Bank Ltd	17-Feb-24	19,49,49,791	19,49,49,791	Financial	19,49,49,791	-	No	2.55%			-	-	-
	Total		6,37,17,05,897	6,25,02,94,900		6,25,02,94,900	1,14,00,00,000		81.71%			12,14,10,997	-	

Note 1: The Indian bank have filed revised claim form dated 12th August 2024. Accordingly, amount claimed by them has been increased to INR 244 crores from INR 237 crores claimed earlier. The same has been reconciled. The Axis Bank have filed revised claim form dated 26th September 2024. Accordingly, amount claimed by them has been increased to INR 230 crores from INR 204 crores claimed earlier. The same has been reconciled.

Note 2: Mr. Harshvardhan Piramal has provided a personal guarantee in lieu of the EPBG facility of INR 114 crores furnished by Indian Bank to the Corporate Debtor. Further, he has also provided shortfall undertaking to Axis Bank and TATA Capital.

Note 3: The Saraswat Bank vide email dated 26th March 2024 have informed the IRP that they have assigned their debt to Asset Reconstruction Company (India) Ltd ("ARCIL") via Assignment Agreement dated March 21, 2024. Accordingly, the ARCIL have been formed part of Committee of Creditors.

Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 9 October 2024

Collated List of Secured financial creditors (other than financial creditors belonging to any class of creditors) received after 02 July 2024

(Amount in INR)

S No	Name of Creditor	Details of Claim received		Details of Acceptable claim					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Non-Acceptable claim amount	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Acceptable Claim Amount	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party					
Not Applicable													